

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. 2797/97

New Delhi this the 3rd day of December, 1977

Hon'ble Shri S.R. Adige, Vice Chairman(A)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

1. Abrar Ahmed Alvi,
S/O Ansar Ahmed Alvi,
R/O 573, Street No.22,
Moti Masjid Ro ad,
Zakir Nagar, Okhla, New Delhi.

2. Sushma Khan,
W/o Babu Khan,
R/O HNo.629, Block No.5,
Lodhi Colony, New Delhi

..Applicants

By Advocate Shri K.B.S. Rajan)

Versus

1. Union of India,
through Secretary,
Ministry of Information & Broadcasting,
New Delhi.

2. Director General,
Delhi Doordarshan,
Mandi House, New Delhi.

3. Director,
Delhi Doordarshan Kendra,
New Delhi.

4. Director,
Central Production Centre,
Doordarshan, Siri Fort,
New Delhi.

..Respondents.

O R D E R (ORAL)

Hon'ble Shri S.R. Adige, Vice Chairman(A)

The two applicants who are working as Production Assistants in the Central Production Centre, Doordarshan, New Delhi, seek regularisation in accordance with the Scheme for Regularisation of Casual Artists in Doordarshan, circulated vide Respondents O.M. dated 10.6.1992 read with the subsequent O.M. dated 17.3.1994 (Annexures 7 and 8 respectively).

2. We have heard Shri K.B.S.Rajan for the applicants.

3. We note that the applicants had filed representations containing the aforesaid prayer which Shri Rajan states has not been replied to as yet.

4. We dispose of this OA at the preliminary stage with fresh a direction to respondents to treat this OA as a representation filed by the applicants and consider their claims for regularisation in the background of the aforesaid Scheme and in accordance with rules and instructions within two months from the date of receipt of a copy of this order. If in view of the above, respondents find applicants entitled to regularisation, they shall do so and extend to them the consequential benefits flowing therefrom. If respondents find that applicants are not entitled to regularisation, they will record detailed reasons for coming to such conclusion.

5. With the aforesaid directions, this O.A. stands disposed of. No costs.

Lakshmi
 (Smt. Lakshmi Swaminathan)
 Member(J)

Adige
 (S.R. Adige)
 Vice Chairman(A)

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